



# Nani Palkhivala Arbitration Centre

## Satya Hegde Essay Competition

Nani Palkhivala Arbitration Centre (NPAC) is pleased to announce an Essay competition on Arbitration. The competition is open to current students of Law in any College or University in India.

### Topic

**Evolution of Section 11-  
Pre Konkan Railway to 2018 Amendments.**

### Prize Money:

First Prize	- Rs.10,000/-
Second Prize	- Rs. 7,500/-
Third Prize	- Rs. 5,000/-

**Word Limit :** 2500 words (excluding footnotes)

**Deadline :** Tuesday, December 25, 2018 before 06.00 pm

**Entries should be sent to :** [npac05shhec@gmail.com](mailto:npac05shhec@gmail.com)

### Guidelines:

- ✍ One entry per person.
- ✍ Joint authorship is not allowed.
- ✍ Essay must be the original work of the author.
- ✍ Essay must be typed in double spacing.
- ✍ Essay can be sent in word doc. or pdf. Format.
- ✍ First page should contain the details viz; Name, College or University you are studying, Postal address, Mobile no. & Mail id.
- ✍ Entries must be enclosed with a bonafide certificate from the Dean/Principal of your College or University.
- ✍ Jury's decision is final.

Prize winners will be announced on January 17, 2019.

Prize winners will be awarded their prizes in the International Conference hosted by NPAC at New Delhi on February 16, 2019. They will be provided to & fro train charges in III A/C. Conference Registration fee will be exempted for the prize winners.

**For any further details or queries contact us at**

**NANI PALKHIVALA ARBITRATION CENTRE**

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